

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... CSM S2B 25/1/17

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1,	43204/16	<u>दशरथ</u>	<u>177A1</u>	<u>मिर्जापुर</u>	<u>50/-</u>	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2,	43205/16	<u>नितीश</u>	"	"	<u>50/-</u>	
3,	43206/16	<u>मन्मथ</u>	"	"	<u>50/-</u>	
4,	43207/16	<u>विहल</u>	"	<u>मिर्जापुर</u>	<u>50/-</u>	
5,	43208/16	<u>अंशु</u>	"	"	<u>50/-</u>	
		<u>निवेदिता राय -</u>		<u>41</u>		

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अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-1 गाजियाबाद

In the Court of... J.A. Jy on dated - 25/1/12

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	0	हरत वास	NIL			The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		हरत वास	NIL			

अपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-1 गाजियाबाद
25/1/12

